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8.9.1993

CCP 266/93 in Ganga Ram vs. Delhi Admn.
OA 1143/86

Present : Shri Shyam Babu, counsel for petitioner.

CCP 266/93 is dismissed as withdrawn without
prejudice to the petitioner agitating his rights in
accordance with law.

Adige
(S. R. Adige)
Member (A)

M
(V. S. Malimath)
Chairman

as